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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 6548/2021 and CM APPL.20562/2021

DELHI INTERNATIONAL AIRPORT LTD. Petitioner

Through: Mr. Abhinav Agnihotri and Mr.
Prabhav Gang, Advs.

versus

DELHI JAL BOARD Respondent

Through: Mr. Rajiv Mishra and Ms. Suruchi
Yadav Advs. for DJB along with Mr.
Sanjeev Agarwal, E. Eng. DJB.

CORAM:

HON'BLE MR. JUSTICE SACHIN DATTA

ORDER

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18.01.2024

The court has not assembled today as the Hon'ble Judge is presiding
over a Tribunal constituted under the Unlawful Activities (Prevention) Act.

Renotify on 18.07.2024.

BY ORDER

COURT MASTER

JANUARY 18, 2024/cl